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ITEM NO.43

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal

No(s). 2095/2014

BRIJENDRA SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 08/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Debopriyo Pal, Adv.
Ms. Anagha S. Desai, Adv.

For Respondent(s)

Mr. Aviral Saxena, Adv.
Mr. Gaurav Dhingra, Adv.
Mr. R.K. Pandey, Adv.
Mr. Kuldip Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of lodgment of petition of appeal is complete. Original record from the courts below have been received.

Parties have opted for not to file any additional documents.

The appeal stands complete.

Registry to process to list the matter before

Hon'ble Court as per Rule.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.04.16
10:19:52 IST

(RACHNA GUPTA

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Registrar

Reason:

JG